

# **CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH**

R.A./100/65/2018  
O.A./100/721/2018

New Delhi, this the 8<sup>th</sup> day of October, 2018

**Hon'ble Mr. Justice L. Narasimha Reddy, Chairman  
Hon'ble Ms. Aradhana Johri, Member (A)**

Dr. Madhu Dalela, aged 60 years  
D/o Shri R.N. Dalela  
R/o : 11, UF, Tansen Marg, Mandi House  
New Delhi-110002 ... Applicant

(Through Shri Vinay Gupta with Shri Vinay Gautam, Advocates)

## Versus

1. Union of India  
Through the Secretary  
Ministry of Information & Broadcasting  
'A' Wing, Shastri Bhawan,  
New Delhi-110001
2. Shri S.N. Panigrahi  
Dy. Director & CPIO of Field Publicity  
5<sup>th</sup> Floor, Soochna Bhawan,  
CGO Complex, Lodhi Road,  
New Delhi-110003
2. Secretary  
Union Public Service Commission  
Dhaulpur House, Shahjahan Road,  
New Delhi-110001 ... Respondents

(Through Shri Acharya Santosh Prasad Chaurasiya, Advocate)

## ORDER (ORAL)

Justice L. Narasimha Reddy, Chairman

This Application (RA) is filed with a prayer to review the order dated 22.02.2018 passed by this Tribunal in

OA 721/2018. The only ground pleaded in the RA is that the Hon'ble Administrative Member who was part of the bench dealt with the disciplinary proceedings against the applicant in his capacity as Secretary to the Government of India, Ministry of Information & Broadcasting.

2. We heard this matter on earlier occasions also. We specifically required the applicant to place some material before us to indicate that the Hon'ble Administrative Member dealt with the disciplinary case of the applicant in whatever manner. However, nothing is put forward.

3. We do not find any basis to review the order dated 20.02.2018. R.A. is, therefore, dismissed.

(Aradhana Johri)  
Member (A)

(Justice L. Narasimha Reddy)  
Chairman

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